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of the Department of Space as well as the achievements of other countries on space related matters are disseminated for public information through mass media and various publications and exhibitions of the Department. The Department of Space also supports research and teaching activities related to Space Science, Technology and Applications, in many institutions in the country.

Losses of Nationalised Textile Mills

- 522. SHRI B. KRISHNA MOHAN: Will,the Minister of COMMERCE AND SUPPLY be pleased to state:
- (a) whether the nationalised textile mills under the National Textile Corporation are running at heavy lossts and only eight of such mil's account for 40 per cent of the total losses; and
- (b) what steps Government propose to take to make the nationalised textile Mills economically viable?

THE MINISTER OF STATE IN THK ..1N1STRY OF COMMERCE AND SUPPLY (SHRI P. A. SANGMA): (a) The nationalised mills under the National Textile Corporation incurred losses of about Rs. 71 crores, 78*crores and 137 crores in 1981-82, 1982-83 and 1983-84 respectively. The percentage of losses incurred by the 8 identified heavily losing mills was 25 per cent, 26 per cent and 17 per cent of losses in the three yeats respectively.

- (fa) Some of the important steps taken or beinyr taken, to improve the performance of the mills are as under :—
 - (1) Management is being strengthened at the subsidiary I mill level;

To overcome the power shortage, self-generating capacity has been increased;

(3) Selective modernisation programme strategies have been adopted lor result-oriented gains; maximum emphasis has been given on product development to bring out change in

product mix to get high sales realisation;

- (4) Cost control methods have been introduced for reduction in cost at all levels;
- (5) Efforts are being concentrated on increasing exports; and
- (6) Workers' participation scheme in the management of the mills is being encouarged.

Killing of Indian Fishermen in the Indian Territorial Waters by the Sri Lankan Navy

'523. SHRI SHANKAR SINH VAG-HELA:

SHRI R. RAMAKRI3HNAN:
SHRI MURLIDHAR CHANDRAKANT BHANDARE:
SHRI H. L. KAPOOR:
SHRI SUKOMAL SEN:
SHRIMATI USHA MALHOTRA:

Will the PRIME MINISTER be pleased to

- (a) whether it is a fact that the security forces/naval units of Sri Lanka have attacked Indian fishermen inside the Indian territorial waters;
- (b) whether a protest has been lodged with the Sri Lankan Government over the indiscriminate killings and attack on Indian fishermen by their security forces in our territorial waters; and
- (c) if so. what has been the response of the Sri Lankan Government thereto?

THF MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS 4SHRI KHURSHID ALAM KHAN): (a) Yes, Sir. There have been many incidents i" the recent past where Sri Lankan Naval vessels have attacked Indian fishermen within Indian territorial waters

(b) Strong protets have been lodged with the Sri Lankan Government over the intrusion of Sri Lankan Naval vessels in the Indian waters and indiscriminate shooting, harassment of Indian fishermen.

(c) While the Sri Lankan Government have denied intrusion by their naval crafts we have tiled proof of Sri Lankan patrol crafts being found harassing our fishermen and depriving them of- ihrfr catches of fish and nets well within .our waters. Recently, Sri Lankan patrol cm't, along with its crew was apprehended well within our territorial waters.

Manufacture of wagons by National Engineering.

v523-A. SHRI KRISHNA KUMAR BIRLA: Will the Minister of INDUSTRY. AND COMPANY AFFAIRS be pleased to state:

- (a) the date on which the licence for iranufactr.ring wagons given to the Na-fona] Engineering expired;
- (b) whether Government propose to re. vive the licence in spite of there being a surplus capacity for wagon production in tie country; and
 - (c) if so, what are the reasons thirefor?

THE MINISTER OF STATE IN THE MINISTRY OF. INDUSTRY AND COMPANY AFFAIRS fSHRI ARIF MOHD. KHAN): (a) to (c) The necessary information is being collected, and will be placed on the Table of the House.

Setting up of Biogas Units

*523-B. SHRI SHRIKANT VERMA: Will the PRIME MINISTER be pleased to state:

- (a) whether there is any proposal under Government's consideration to set up 1.5 lakh family-size biogas units during the current financial year; and
- lb) if so, what are the iv.-iails in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DE PARTMENTS OF OCEAN DEVELOP MENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ PAUL): (a) and (b) Yes, Sir. Under the on-going Central Sector Scheme 'Nation al Project for Biogas Development', a of 1.5 lakl i rge: of size biogas plants has been fixed for 1984-85. The project provides for central subsidy, turnkey job fee, promotional cash incentives, repair charges, different kinds of training programmes, staff support, services charges and publicity. The implementing agencies are State Government departments; Government undertakings like State Agro-Industries Corporations; Khadi & Village Industries Commission and selected voluntary organisations. Up to December, 1984 a little more than 73000 biogas plants have been set up in the current year.

to Questions

प्रामीण क्षेत्रों का विकास

@5.23-सी. श्री जनदम्बी प्रसाद यादव : नया प्रधान मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि ग्रामीण क्षेत्रों के विकास के लिये मुख्य व्य से तीन विकास कार्यक्रम ग्रर्थात्—(i) पणु-विष्ठा की सहायता से वायोगैस संयंत्रों तथा गोवर गैस संयंत्रों का लगाया जाना (ii) पेयजल तथा सिचाई के प्रयोजनों के लिये पवन-चिक्तयां ग्रीर (iii) सौर ऊर्जा के उत्पादन हेतु प्रकाणवीं हटीय ग्रानिवार्य है;
- (ख) क्या सरकार ने इस संबंध में कोई राष्ट्र-व्यापी योजना तैयार की है: यदि हां, तो ऐसी योजना की रूपरेखा क्या है?

विज्ञान और प्रौद्योगिकी मंत्रालय और महासागर विकास, परमाण ऊर्जा, संतरिक्ष और इलैक्ट्रांनिकी विमागों में राज्य मंत्री

©Previously Unstarred Question 528, transferred from 25th January, 1985.

[@]Pjeviously Unstarred Question 268, transferred from 23rd January, 1985.

^{@@}Previously Unstarred Question 526, transferred from 25th January, 1985.